

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00615/2017

DATED THIS THE 22ND DAY OF NOVEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Sri Nallathamby. M,  
S/o late Mariyudyar,  
Aged about 44 years,  
Ex-Store Keeper, Working as Technical HS,  
515 Army Base Workshop, Ulsoor,  
Bangalore-560 008,  
R/a No.10, 6<sup>th</sup> Cross, Car Street,  
Ulsoor, Bangalore-560 008. ...Applicant

(By Advocate Shri S. Sugumaran)

V/s

1.The Union of India,  
Rep. by its Secretary.  
Ministry of Defence,  
Parliament Street, South Block,  
DHQ PO, New Delhi-110 011.

2.The Directorate General EME,  
Integrated Headquarters (Army),  
Kashmir House, DHQ PO  
New Delhi-110 011.

3. The Commander,  
Base Workshop Group EME,  
Meerut, UP-250 001.

4. The Commandant & Managing Director,  
515 Army Base Workshop,  
Ulsoor, Bangalore-560 008. ...Respondents

(By Shri K. Gajendra Vasu, Senior Panel Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Shri S. Sugumaran, learned counsel for the applicant files a memo for withdrawal of this OA. Allowed.

2. OA dismissed as withdrawn.

(P.K. PRADHAN)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER(J)

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